

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-66/2005/10778/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rafique Ahmed Tapadar
Principal Judge,
Family Court-II, Kamrup (M),
Guwahati.

Dated Guwahati the 8th November, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. FCK. 5/12/PJ/425/2023 dtd. 30.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.11.2023.**

The Counsellor, Family Court-I, Kamrup (M), Guwahati will remain in charge of your Court and Office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-66/2005/10779-10780/A dated , 08-11-23

Copy forwarded for information to:

1. The Counsellor, Family Court-I, Kamrup (M), Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)